

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.21/08/2018/NCLAT/UR/771

In the matter of:

Konkola Copper Mines PLC Appellant
Through its Authorised Representative

Versus

Stewarts and Lloyds of India Ltd. Respondent
Through the Liquidator

Appearance: None for the Appellant.

05.09.2018

No one appears for the Appellant. Put up again on 07.09.2018
before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar